

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

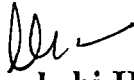
ORDER SHEET

APPLICATION No. _____ of _____

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.545/2013</u> <u>Date of Order : 22.05.2015</u></p> <p>Mr. C.P. Soni present for applicant. Mr.A.D. Sharma, present, on behalf of Smt. K. Parveen, counsel for the respondents.</p> <p>Counsel for the applicant submits that he seeks permission to withdraw the OA as the respondents have decided and rejected his application and therefore he wants to challenge the same in the fresh OA.</p> <p>Counsel for the respondents has no objection to withdrawal of the OA as above.</p> <p>In view of the submissions, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA, as per law, if so advised.</p> <p style="text-align: center;"> [Meenakshi Hooja] Administrative Member</p> <p>Rss</p>

*Recd
27/5/15
for K. Parveen
in-charge*

निर्णय की कार्य प्रारम्भ
क.म. 1372 दिनांक 08-7-15
को सक द्वारा भेजा
8 मेश
08-7-15